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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
CR No. 200 of 2012**

*(IFFCO TOKIO GENERAL INSURANCE CO. LTD. Vs IMRAT SONKAR AND OTHERS)*

**CR/00201/2012, MA/01622/2012**

**Dated : 04-04-2024**

*Ms. Amrit Ruprah - Advocate for the appellant/petitioner.*

*None for the respondents.*

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As prayed by both learned counsel for the parties, list the matter for final hearing today in second half i.e. on 04.04.2024.

Later-on,

**(ACHAL KUMAR PALIWAL)  
JUDGE**

With the consent of both learned counsel for the parties, the matter is finally heard.

Order passed separately.

**(ACHAL KUMAR PALIWAL)  
JUDGE**

vai